

Performance of schemes for tribal concentration districts

2156. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI NATUJI HALAJI THAKOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the percentage of allocation spent for tribal concentration districts under various schemes of the country;

(b) whether the National Commission for Scheduled Tribes has conducted any analysis on the performance of the schemes; and

(c) if so, the major findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) The Ministry of Tribal Affairs allocates/ releases funds to State Governments/UT Administrations / NGOs and such funds are spent by them for the development of tribal concentration districts in conjunction with other schemes of Central Ministries / Departments and State Governments / UT Administrations. Therefore, district wise details of such expenditure are maintained by the concerned State Governments / UT Administrations.

(b) and (c) The National Commission for Scheduled Tribes has not conducted any analysis on the performance of any specific scheme.

Investigation on POSCO Steel project

2157. SHRI R.C. SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Ministry of Environment and Forests had asked this Ministry to probe whether the POSCO Steel project in Orissa has violated any tribal rights; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) No, Sir.

(b) Does not arise.

Indira Gandhi Matritva Sahyog Yojana

2158. SHRIMATI MOHSINA KIDWAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: